

[Print](#)**Defective Case Register from 2026-10-03 to 2026-10-03**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/46278/2026	PRANAYA KISHORE HARICHANDAN	2026-10-03	1.Nomenclature not furnished in V.nama.2.Copy not served on CGST.
2	D-BLAPL/29808/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-10-03	. 1. G.R.case No. mentioned in the Prayer and petition does not tally with that of rejection order. 2. C.Copy or free copy of rejection order has not been filed.
3	D-BLAPL/30236/2026	RABI NARAYAN PANDA	2026-10-03	i)Address replace of occurrence, mobile no. and other details of the the Victim to be redacted. Certified copy of rejection order not filed.
4	D-CONTC/45716/2026	ADV.	2026-10-03	8-CAUSE TITLE NOT IN ORDER. 1.Contemnor no.1 should not be made party
5	D-WP(C)/45394/2026	TUSARKANTI PRAHARAJ	2026-10-03	1.Detail address of Opp. Party No.1 not furnished. 2.Paragraphs not properly mentioned in declaration. 3.Page No.14 (Annexure-1) not legible.
6	D-BLAPL/30407/2026	LAMBODOR ACHARI	2026-10-03	Name, address, mobile No. of the victim/informant be redacted from annx-1
7	D-BLAPL/30074/2026	SURYAKANTA DWIBEDI	2026-10-03	1.Paragraphs not properly mentioned in declaration of affidavit. 6.VI.Receipt Showing Serv.copy To Vigilance not Filed.
8	D-MACA/45909/2026	PRADEEP KUMAR MISHRA	2026-10-03	1.occupation of deponent not furnished in affidavit of both I.A.
9	D-CRLMC/29273/2026	DHRUBA CHARAN ROUT	2026-10-03	1. Prayer of the CRLMC not correctly furnished.
10	D-CMP/46884/2026	PRAFULLA CHANDRA ACHARYA	2026-10-03	HCBWA Fee of Rs.50/-, LAA Fee of Rs.10/- not affixed on the Vakalat.
11	D-WP(C)/46169/2026	SOUBHAGYA KUMAR RATH	2026-10-03	i) Occupation of the deponent not furnished in Affidavit.
12	D-BLAPL/30410/2026	ADHIRAJ MOHANTY	2026-10-03	Page 12 and 13 are not legible.
13	D-WP(C)/46927/2026	ATUL TRIPATHY	2026-10-03	Bar welfare court fee of Rs.50/- not paid.
14	D-WP(C)/46232/2026	SOUBHAGYA KUMAR RATH	2026-10-03	i) Occupation of the deponent not mentioned in Affidavit.
15	D-CRLMC/29961/2026	SOUMYA RANJAN DAS	2026-10-03	1. Name of the opp. party not correctly furnished in V.nama.
16	D-WP(C)/45348/2026	ANUP UDAYA SENAPATI	2026-10-03	1. Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
17	D-WP(C)/46926/2026	ATUL TRIPATHY	2026-10-03	1.Bar association welfare of Rs.50/- not paid 2.In book mark Anx-7 not indicated but the same indicated in petition copy.

18	D-WP(C)/46176/2026	SOUBHAGYA KUMAR RATH	2026-10-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Occupation of the deponent not furnished in Affidavit
19	D-ABLAPL/30377/2026	RAMESH CHANDRA MAHARANA	2026-10-03	Reference certificate not correctly mentioned.
20	D-BLAPL/30075/2026	BISWANATH BEHERA	2026-10-03	25.II.Names In Capital Letters Of All The Signing Advocates Not Indicated 29.VI.Name Of The Filing Advocate Not In Capital Letters In The Petition
21	D-WP(C)/46179/2026	SOUBHAGYA KUMAR RATH	2026-10-03	i) Name and sign. of the deponent mismatched in vakalatnama.ii) GPA holder of the petitioner not filed
22	D-WP(C)/46297/2026	DEEPALI MAHAPATRA	2026-10-03	i) Page no. 17 and 21 is missing in petition.
23	D-WP(C)/45650/2026	JATINDRA KUMAR MOHAPATRA	2026-10-03	i) Date mentioned as 25-12-2019 in Book mark not tally with annexure-5.
24	D-BLAPL/30349/2026	PRANGYA PANDA	2026-10-03	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. The Deponent has not been authorised vide the Affidavit to swear in on behalf of the Petitioner.
25	D-BLAPL/30318/2026	JYOTIRMAYA SAHOO	2026-10-03	Name of the party in the affidavit is wrong.
26	D-WP(C)/46233/2026	SOUBHAGYA KUMAR RATH	2026-10-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and Sign. of the deponent in Vakalatnama mismatched. ii) GPA of the petitioner not filed.
27	D-ABLAPL/30404/2026	AMLAN SHAKTI PAUL	2026-10-03	1.The informant details in ANX-1 be redacted and unredacted copy be kept in a sealed cover. 2.Synopsis and date chart not page marked.
28	D-ABLAPL/30237/2026	SAIBRATA RATH	2026-10-03	1. Reference certificate is not correctly furnished.
29	D-ABLAPL/30432/2026	ASIT KUMAR JENA	2026-10-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. Reference Certificate not properly furnished
30	D-WP(C)/45863/2026	ANUP UDAYA SENAPATI	2026-10-03	1. fathers name of the petitioner wrongly furnished in cause title of the W.P and V. Nama
31	D-WP(C)/46094/2026	NIRANJAN PRASAD PATRA	2026-10-03	Affidavit not sworn by all petitioners.
32	D-BLAPL/30423/2026	GHANASHYAM DASH	2026-10-03	Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
33	D-WP(C)/46666/2026	AKASH BHUYAN	2026-10-03	1. Annexures are not attested.

34	D-WP(C)/46083/2026	ADYASIDHI MISHRA	2026-10-03	1.Synopsis and date chart not alphabetically paginated.
35	D-ABLAPL/29796/2026	DALIRANI BEHURAY	2026-10-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Mobile no.of informant be redacted under ANX-1 and unredacted copy be kept in a sealed cover. 2.Antecedent certificate not correctly furnished.
36	D-WP(C)/45855/2026	ADYASIDHI MISHRA	2026-10-03	1. In Annexure-1, submitted Experience certificate instead of joining of the petitioner as mentioned in the Index
37	D-WP(C)/46140/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.Synopsis and date chart not alphabetically paginated.
38	D-ABLAPL/30436/2026	SWARAJ PATEL	2026-10-03	1.Aadhar card of the petitioner in ANX-2 be kept in a sealed cover. 2.Reference certificate not correctly furnished. 3.In power nomenclature not mentioned.
39	D-WP(C)/46104/2026	MAHENDRA KUMAR SAHOO	2026-10-03	1.Annx.1 not legible.
40	D-ABLAPL/30368/2026	KHAGESWAR BEHERA	2026-10-03	1. There is no mention about whether it is 1st or 2nd.... Bail application.
41	D-WP(C)/45865/2026	ADYASIDHI MISHRA	2026-10-03	1. In Annexure-1 furnished nomination letter instead of joining of the petitioner as mentioned in the Index
42	D-WP(C)/46595/2026	AVIJIT PATNAIK	2026-10-03	Index page not legible.
43	D-ABLAPL/30454/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-10-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.In declaration paragraphs wrongly mentioned. 2.In power nomenclature not mentioned.
44	D-WP(C)/45853/2026	ADYASIDHI MISHRA	2026-10-03	1.In Annexure-1 submitted experience certificate instead of joining of the petitioner as mentioned in the index
45	D-WP(C)/46064/2026	ACHYUTANANDA PATTANAIK	2026-10-03	1.Annx.6 not legible.
46	D-ABLAPL/30433/2026	LOKESH GOURAV MOHARANA	2026-10-03	i) Synopsis and Date Chart are not properly paginated. ii)Reference Certificate not properly furnished. iii)Paragraph no.18 is kept blank.
47	D-WP(C)/46485/2026	RANJIT MOHANTY	2026-10-03	1. After Annexure-1, another page not related to W.P to be removed.
48	D-WP(C)/45850/2026	ADYASIDHI MISHRA	2026-10-03	1.In Annexure-1 furnished experience certificate instead of joining of the petitioner as mentioned in the Index
49	D-WP(C)/46085/2026	RANJIT MOHANTY	2026-10-03	1.date chart left blank,hence a fresh one may be filed.
50	D-ABLAPL/30422/2026	SATYABRATA DASH	2026-10-03	Reference Certificate not properly furnished.

51	D-WP(C)/46312/2026	AUROVINDA MOHANTY	2026-10-03	1.Paragraphs not properly mentioned in declaration. 2.Letter dated not correctly furnished in Sl.No.6 of Index. 3.Application dated not correctly furnished in Sl.No.10 of Index.
52	D-ABLAPL/30362/2026	DOLAGOBINDA MOHAPATRA	2026-10-03	1. whether it is 1st or 2nd.... bail application not mentioned in the petition.
53	D-BLAPL/30447/2026	AMIT KUMAR SAHU	2026-10-03	Hologram of Rs.50/- not affixed in V.nama.
54	D-ABLAPL/30372/2026	P RAMAKRISHNA PATRO	2026-10-03	1. Reference certificate not properly furnished. 2. whether it is 1st or 2nd..... Bail application not mentioned.
55	D-WP(C)/45864/2026	ADYASIDHI MISHRA	2026-10-03	1.Advocate welfare fee Rs 15/- not paid in V. nama 2. In Annexure-1, furnished experience certificate instead of joining of the petitioner as mentioned in the index
56	D-CRLMC/29941/2026	SIDHARTHA MISHRA	2026-10-03	3-AUTHENTICATION FEE IS DEFICIENT. 1. A.court fee Rs.1.10/- to be paid.
57	D-ABLAPL/30382/2026	SIMRAN MAITY	2026-10-03	1. Reference certificate not properly furnished. 2. Whether it is 1st or 2nd Bail application not mentioned.
58	D-WP(C)/45848/2026	ADYASIDHI MISHRA	2026-10-03	1. In Annexure-1 submitted experience certificate instead of Joining of the petitioner as mentioned in the index
59	D-ABLAPL/30420/2026	MONOMOY BASU	2026-10-03	i)Reference Certificate not properly furnished.
60	D-WP(C)/45861/2026	ADYASIDHI MISHRA	2026-10-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In Annexure-1, submitted experience certificate instead of joining of petitioner as mentioned in the index
61	D-ABLAPL/30428/2026	SATABDI SAMANTRAY	2026-10-03	i)Paragraph nos. not properly furnished in Declaration.
62	D-CRLMC/30086/2026	MANORANJAN PADHY	2026-10-03	1. Provision of Law not correctly furnished
63	D-ABLAPL/30385/2026	HIMANSHU SEKHAR MISHRA	2026-10-03	1. Reference certificate not properly furnished. 2. Whether 1st or 2nd Bail application not mentioned.
64	D-WP(C)/45860/2026	ADYASIDHI MISHRA	2026-10-03	1. In Annexure-1, submitted experience certificate instead of joining of the petitioner as mentioned in the index
65	D-CMP/46460/2026	ATMAJIT MANMITH DAS	2026-10-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
66	D-ABLAPL/30367/2026	PRAVASH CHANDRA JENA	2026-10-03	1. Whether it is 1st or 2nd bail application not mentioned.
67	D-WP(C)/46757/2026	SWADHIN KESARI SINGH	2026-10-03	1. Serial numbers not correctly furnished in Index. 2. Page no.24 repeated twice in the petition and Page no.2 repeated twice in I.A. petition.

68	D-WP(C)/46833/2026	JAGANNATH BHUYAN	2026-10-03	10.I.Subject Code Not Furnished .
69	D-CMP/46522/2026	ASHOK KUMAR SARANGI	2026-10-03	Pro.O.Ps -2 to 8 not made Parties in the Trial Court.
70	D-CRLMC/29895/2026	MANAS KUMAR CHAND	2026-10-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / Informant and Family Members from the petition and Annexures. 2. Name of victim / Informant and Family Members need not be disclosed in connection with Annexures and kept in closed cover. 3. Certified copy Annex-1 to be kept in closed cover.
71	D-CRLMC/29896/2026	BRAHMANANDA TRIPATHY	2026-10-03	1. Certified copy of Annex-4 not filed
72	D-CMP/46431/2026	SOURAV SUMAN BHUYAN	2026-10-03	C.Fee Of Rs.06/- not affixed in the I.A.
73	D-WP(C)/46470/2026	NIRANJAN LENKA	2026-10-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Annexure no. mentioned in page 52 not tally with index.
74	D-CRLMC/29902/2026	SUSANTA KUMAR LENKA	2026-10-03	1. Name of the PS and PS case number not furnished in the petition.
75	D-CRLMC/29897/2026	LAMBODOR ACHARI	2026-10-03	1. Serial numbers not correctly furnished in Index
76	D-BLAPL/30341/2026	BAIBASWATA PANIGRAHI	2026-10-03	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Page 30 and Annexure 4 are not legible 3. The Medical document in respect of Petitioner No.2 2 has not been furnished in Annexure 6 4. Name of the Father of Petitioner No. 2 as mentioned in the V. nama is not matching with the Cause Title. 5. Name of one Sudhansu Nag as mentioned in the V. nama is not matching with the Cause Title.
77	D-WP(C)/46726/2026	NIRANJAN LENKA	2026-10-03	i) Annexure-17 mentioned in prayer of the petition but not filed.ii) Encroachment case no. and date mentioned in cause title, para-18 21 and prayer of the petition not tally with annexure-14.
78	D-ABLAPL/30370/2026	P RAMAKRISHNA PATRO	2026-10-03	1. Reference certificate not properly furnished. 2. Whether 1st or 2nd.... Bail application not mentioned.
79	D-ABLAPL/29083/2026	PRAVASH CHANDRA JENA	2026-10-03	1. Reference certificate is not correctly furnished.
80	D-ABLAPL/30369/2026	BIBEKANANDA MAHAPATRA	2026-10-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1.The informant details in ANX-1 and 2 and in petition copy of page no.3 be redacted and unredacted copy be kept in a sealed cover. 2.CT case number not mentioned in cause title. 3.Reference certificate not correctly furnished. 4.In synopsis PS no. incorrectly mentioned.
81	D-ABLAPL/30359/2026	PRATAP KESHARI DEO	2026-10-03	1.There is no mention whether it is 1st or 2nd.... bail application.2. In declaration paragraph no not properly mentioned. 3. The name of the victim be redacted in F.I.R. copy. 4. Petition not page marked.
82	D-CRLMC/29889/2026	SOUBHAGYA SWAIN	2026-10-03	1. Certified copy of Annex-1 not filed
83	D-ABLAPL/30435/2026	ASIT KUMAR JENA	2026-10-03	1.Reference certificate not correctly furnished. 2.In page no.5 GR case no.631/22 arising out of PS no. not mentioned.
84	D-WP(C)/46040/2026	KARUNAKAR GAYA	2026-10-03	1.Section 80 C.P.C. not followed.2.Question of Maintainability of this WP(C) as prayer made appears to be P.I.L.in Nature.
85	D-ABLAPL/30445/2026	AMULYA RATNA PANDA	2026-10-03	High court Bar association welfare court fee of Rs.50/-not paid.
86	D-ABLAPL/30394/2026	KURESH PRASAD DASH	2026-10-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of informant in ANX-2 be redacted and unredacted copy be kept in a sealed cover.
87	D-CONTC/46880/2026	RAJESH RANJAN SAHOO	2026-10-03	i) Date of disposal of the wp(C) no. not correctly mentioned on the top of the Index.
88	D-ABLAPL/30413/2026	ADHIRAJ MOHANTY	2026-10-03	i)Reference Certificate not properly furnished.
89	D-ABLAPL/30444/2026	PRASANNA KUMAR MISHRA	2026-10-03	Reference certificate not correctly furnished.
90	D-WP(C)/46450/2026	DIPTIRANJAN MOHAPATRA	2026-10-03	Address of opp.no.1 not properly mentioned.
91	D-ABLAPL/30398/2026	PRADIPTA BEURA	2026-10-03	In date chart PS no.wrongly mentioned.
92	D-CONTC/46889/2026	ADV.	2026-10-03	i) Paragraph no. not correctly mentioned in Affidavit.
93	D-ABLAPL/30399/2026	LAMBODOR ACHARI	2026-10-03	Reference certificate not correctly furnished.
94	D-ABLAPL/30396/2026	AJAYA NAYAK	2026-10-03	1.Reference certificate not correctly furnished. 2.Synopsis not correctly page marked.
95	D-ABLAPL/30386/2026	SATYA PRAKASH SATAPATHY	2026-10-03	Reference certificate not correctly furnished. 6.VII.Receipt Showing Serv.copy To CBI not Filed.
96	D-ABLAPL/30418/2026	SUBHENDU KUMAR NAYAK	2026-10-03	i)Reference Certificate not properly furnished. Serial nos. of the Petitioner in the earlier cases not mentioned.
97	D-BLAPL/30397/2026	SEKH ZAKIR HUSSAIN	2026-10-03	1.The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court

				2. Two Ld. advocates have not furnished their Mobile No. in the V. nama.
98	D-CRLMC/29927/2026	SUBHRANSU SEKHAR PANDA	2026-10-03	1-COURT FEE IS DEFICIENT. 1. Certified copy of Annex-1 not filed. 2. Court fee Rs. 6 to be paid. 3. Notary Fee Rs. 30 , Rs. 3to be paid
99	D-BLAPL/30405/2026	BIJAYA KUMAR RAGADA	2026-10-03	C.fees Rs.50/-deficient in v.nama.
100	D-ABLAPL/30416/2026	UMA SHANKAR PATEL	2026-10-03	i)Affidavit has not been executed by the Petitioner.
101	D-BLAPL/30400/2026	SAHASRANSU SOURAV	2026-10-03	1. Last Page of the Affidavit is not paginated.
102	D-ABLAPL/29022/2026	SARBESWAR SAHOO	2026-10-03	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. In Index, Annexure 1 has not been mentioned and pagemarked 3. Annexure 1 furnished later has not been paginated, attested by the Ld. Advocate and book marked.
103	D-ABLAPL/30280/2026	SIDHANT MOHAN PATTNAIK	2026-10-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The informant details in ANX-1 and 2 be redacted and unredacted copy be kept in a sealed cover. 2.The number of petitioners in cause title and in power does not tally. 3.Reference certificate not correctly furnished.
104	D-BLAPL/30438/2026	SANDEEP RAJ PANDA	2026-10-03	Reference Certificate regarding similar application has or has not been made to the Supreme Court AND previous criminal antecedent not furnished.
105	D-BLAPL/30344/2026	AYESHKANTA TRIPATHY	2026-10-03	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. GR case No. as furnished in the Synopsis is not matching with the Cause Title and Annexure 1. 2.The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court. 3. In Affidavit, the Deponent has not been authorised by the Petitioner to swear in the same.
106	D-CRLMC/30050/2026	SOUMYA JYOTI BISWAL	2026-10-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of Annex-2 not filed. 2. Address of the petitioner in cause title not tally with Affidavit 3.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 4.Name Of The Filing Advocate Not In Capital Letters In The Petition

107	D-CRLA/29923/2026	SASHIBHUSAN DAS	2026-10-03	Court Fee Rs.6/- not paid 2. Copy not served on Vigilance
108	D-CRLMC/29988/2026	KEDARNATH SAHOO	2026-10-03	3-AUTHENTICATION FEE IS DEFICIENT. 1. Subject code not correctly furnished in Assessment Slip. 2. A.C. Fee Rs. 5.50/- to be paid.
109	D-CONTC/46588/2026	ADV	2026-10-03	i) Age of the deponent in affidavit not tally with cause title.
110	D-BLAPL/30441/2026	ASUTOSH TRIPATHY	2026-10-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Reference Certificate regarding similar application has or has not been made to the Supreme Court AND previous criminal antecedent not furnished. 2.Annexure-2 mentioned in Index not properly furnished in averment. 3.Page No. 8 not legible. 4.Name and details of Informant-cum-victim mentioned in Annexure-1 be redacted. 5.Redacted copy of the same be filed and non-redacted copy of FIR be kept in closed envelop.
111	D-MACA/46045/2026	MAHITOSH SINHA	2026-10-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
112	D-MACA/45595/2026	SUBRAT SATPATHY	2026-10-03	under taking for oriya annex not furnished, statutory deposit not made
113	D-WP(C)/39319/2026	ADMAN SARMADI	2026-10-03	10.II.Subject Code incorrectly Mentioned
114	D-MACA/46043/2026	MAHITOSH SINHA	2026-10-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
115	D-RSA/43848/2026	SUPRIYA PATRA	2026-10-03	1.D.C.Fee of Rs.1760/- to be Paid. 2.Valuation AND C.Fee Payable be corrected.3.Put up for further S.R after rectification AND Payment of D.C.Fee for computing the period of limitation
116	D-CMP/46324/2026	SK. ZAFARULLA	2026-10-03	I.Certified Copy Of appellate Court Order Not Filed
117	D-RPFAM/46728/2026	ANUP UDAYA SENAPATI	2026-10-03	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
118	D-ABLAPL/30129/2026	BISWORANJAN SWAIN	2026-10-03	1. In Synopsis, Cause Title and Para - 2 of the Bail Application, P.S. case No. is not matching with Annexure 1 2. Office has not furnished the earlier ABLAPLs as mentioned in the Ref. Certificate in the form of FIR details 3. Annexures 1 2 and 3 are not attested by the Ld. Advocate.
119	D-ABLAPL/29459/2026	AMLAN MOHANTY	2026-10-03	1. Page Nos. 13 and 14 under Annexure 1 are not legible properly. 2. Paragraphs in the petition is not numbered serially.
120	D-ABLAPL/28734/2026	ARJUNA CHARANA	2026-10-03	1. Reference certificate is not correctly furnished. 2.. Page No. 10 is not legible

		BEHERA		properly
121	D-RPFAM/46654/2026	BISWARANJAN SWAIN	2026-10-03	1. Period of Delay 319 days
122	D-BLAPL/30443/2026	SUDHANSU PRASAD MAHAPATRA	2026-10-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Reference Certificate regarding similar application has or has not been made to the Supreme Court not furnished. 2.Paragraphs not properly mentioned in declaration.
123	D-CRLMC/29949/2026	KAUSHAL HUSSAIN	2026-10-03	1. Provision of Law U/s BNSS, 2023 not correctly furnished.
124	D-MATA/46662/2026	DAITARI PRADHAN	2026-10-03	further SR after filling of c copy of order
125	D-MATA/46533/2026	MANOJ OJHA	2026-10-03	1. Period of Delay 6 days
126	D-BLAPL/30312/2026	JAYADEBA BEHERA	2026-10-03	Annxs. not arranged in the petition as per Index. 2)Name, address, mobile No. of the victim be redacted from annx-1 and C.S and statement.
127	D-WP(C)/46494/2026	DOLAGOBINDA MOHAPATRA	2026-10-03	S.L NO OF OPPOSITE PARTIES NOT CORRECTLY FURNISHED IN CAUSE TITLE.
128	D-CRLMC/30012/2026	SEKH ZAKIR HUSSAIN	2026-10-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
129	D-ABLAPL/28286/2026	SUSANTA KUMAR BARAL	2026-10-03	1. The Sl. No. of the petitioner is not correctly furnished in the Affidavit under Declaration. 2. The name and address of the Victim and her relations may be redacted from petition and F.I.R.copy. 3. F.I.R.copy is not legible properly. 4.This ABLAPL is not maintainable as a another case bearing No.ABLAPL 10632/2026 arising out of same F.I.R. in respect of the same petitioners has already been disposed of on 25.09.2026.
130	D-STREV/46658/2026	PRAKASH KUMAR JENA	2026-10-03	further SR after filling of c copy of order with receipt of order
131	D-WP(C)/46135/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.Synopsis and date chart not alphabetically paginated.
132	D-WP(C)/46269/2026	SUBRAT SATPATHY	2026-10-03	1. Paragraphs not properly mentioned in declaration as well as I.A.. 2. Receipt Showing Serv.copy To ct not Filed.
133	D-WP(C)/46906/2026	DR. PURUSOTTAM CHULI	2026-10-03	1. Annexure number not correctly furnished in Prayer of the I.A. petition.
134	D-WP(C)/46138/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.Synopsis and date chart not alphabetically paginated.2.In Declaration solemnly affirm date left blank
135	D-BLAPL/30401/2026	BIJAYA KUMAR RAGADA	2026-10-03	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. OHCBAW Fee of Rs. 50/- in shape of Stamp has not been affixed on the V. Nama. Petition not correctly addressed to Honorable Court.

136	D-BLAPL/30226/2026	BISWAJIT MOHAPATRA	2026-10-03	Mobile no,village name in FIR, details of victim in Anx-1 and 2 to be redacted.
137	D-WP(C)/46133/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.Synopsis and date chart not alphabetically paginated.
138	D-BLAPL/30270/2026	BIBHUTI BHUSAN MISHRA	2026-10-03	1. Reference certificate is not correctly furnished
139	D-WP(C)/46137/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.Synopsis and date chart not alphabetically paginated
140	D-BLAPL/30276/2026	BISWAJIT RANJAN TRIPATHY	2026-10-03	1. The name of petitioner No.3 mentioned in the Cause Title does not tally with that of his signature in V.Nama.
141	D-BLAPL/30265/2026	IPSIT AUROBINDO ACHARYA	2026-10-03	1. Reference certificate is not correctly furnished.
142	D-CONTC/46645/2026	ADV.	2026-10-03	1.Name of contemnors 3 and 4 not mentioned
143	D-WP(C)/46130/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.Synopsis and date chart not alphabetically paginated.
144	D-BLAPL/30272/2026	BISHNU PRASAD PRADHAN	2026-10-03	1. Reference certificate is not correctly furnished.
145	D-WP(C)/46131/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.Synopsis and date chart not alphabetically paginated.
146	D-WP(C)/46139/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.synopsis and date chart not alphabetically paginated.
147	D-ABLAPL/28365/2026	ARIJEET MISHRA	2026-10-03	1. Reference certificate is not correctly furnished.
148	D-BLAPL/30338/2026	AMITAV TRIPATHY	2026-10-03	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024.
149	D-BLAPL/26564/2026	AKSHYA KUMAR SAHOO	2026-10-03	i) Reference Certificate not properly furnished. Undertaking for non-filing of ii) English translated copy of odia Document not furnished.
150	D-WP(C)/46050/2026	SATYA RANJAN MOHAPATRA	2026-10-03	1.date chart not alphabetically paginated.
151	D-BLAPL/30227/2026	BISWAJIT MOHAPATRA	2026-10-03	i)Other details of the victim along with in Annexures to be redacted. Thereafter, Put up for further SR.
152	D-WP(C)/46132/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.synopsis and date chart not alphabetically paginated.
153	D-WP(C)/46134/2026	SHIBANI SAMARPITA OJHA	2026-10-03	1.Synopsis and date chart not alphabetically paginated.